

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 4(ND)15
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)



SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016**

NAME OF THE COMPANY: M/s Mumuko Saxena & Ors. V/s. M/s. EFN Global Impex Pvt.
Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

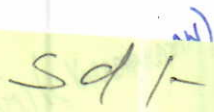
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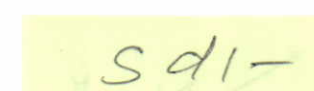
1)	Udit Kumar	Advocate	Respondent No 1 22	
2)	Rakesh Kumar	Advocate	Petitioner	

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given two weeks time to address the arguments.

List on 16.09.2016 for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)